

**F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 04.02.2019

ORDER NO. 30 OF 2019

Hon'ble President is pleased to modify the roster order No. **20 of 2019** for **CESTAT, Mumbai** constituting Division Benches to hear part-heard matters:-

1. On **05/02/2019 at 02.30 p.m.** Hon'ble Sh. C. J. Mathew, Member (T) and Hon'ble Dr. S. K. Pati, Member (J) will hear the following part-heard matter:-
E/86759/2016
E/CO/91116/2016

By order,



**(Bineesh Kumar K. S.)
Registrar**

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04/2/19
Dy. Registrar

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 04.02.2019

ORDER NO. 31 of 2019

Hon'ble President is pleased to partially modify the roster order no. 27 of 2019 for CESTAT, New Delhi constituting Division Bench as follows:-

1. **On 05/02/2019 at 02.30 p.m.** Hon'ble Ms. Rachna Gupta, Member (J) will hear the following part-heard matter:-
C/724/2005 (SM)
2. **On 06/02/2019 at 02.30 p.m.** Hon'ble Sh. C. L. Mahar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will hear the following part-heard matter:-
ST/50489/2015
3. **On 08/02/2019 at 02.30 p.m.** Hon'ble Sh. C. L. Mahar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will hear the following part-heard matter:-
ST/1390-1391/2011
ST/215/2012
ST/57707/2013
ST/51161/2014
ST/52411/2015
E/ROM/51302/2018 in appeal no. E/52327/2015
E/ROM/50046/2019 in appeal no. E/50353/2018

By order,



(Bineesh Kumar K. S.)
Registrar

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04/02/19
Dy. Registrar